

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifteenth Lok Sabha)

FIFTH REPORT

(Presented on 19.12.2011)

The Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.

2. The Committee held a sitting on the 14th December, 2011.
3. The Committee considered applications for leave of absence from four members. The details of these applications and recommendations of the Committee are given in the Appendix.

DR. BALIRAM
Chairman,
Committee on Absence of Members
from the Sittings of the House.

NEW DELHI :
Dated the 14th December, 2011
Agrahayana 23, 1933 (Saka))

APPENDIX
(*vide* para 3 of the Report)

Sl. No	Name of Member	Date of Application	Reasons for leave	Period for which leave of absence was recommended by the Committee	Remarks
1.	Shri A. Raja	8.11.2011	Detention in Jail	15.08.2011 to 08.09.2011 = 25 days and 22.11.2011 to 22.12.2011 = 31 days Total period of leave applied = 56 days Leave recommended = 56 days	The member was requested to apply afresh for leave of 25 days pertaining to the previous session i.e., 8 th session of 15 th Lok Sabha. This position was reflected in the last report of the Committee i.e., its 4 th Report.
2.	Shri Madhu Koda	20.11.2011	Self Illness	22.11.2011 to 22.12.2011 = 31 days Total period of leave applied = 31 days Leave recommended = 31 days	--
3.	Shri Suresh Kalmadi	22.11.2011	Detention in Jail	22.11.2011 to 22.12.2011 = 31 days Total period of leave applied = 31 days Leave recommended = 31 days	--
4.	Smt. Shruti Choudhry	23.11.2011 and 12.12.2011	Self Illness	22.11.2011 to 22.12.2011 = 31 days Total period of leave applied = 31 days Leave recommended = 31 days	--
